

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/24/KOB/2024
SECTION	SEC. 95 IBCR/W RULE 7(2) AAA
NAME OF PARTIES	CENTRAL BANK OF INDIA V/S VINU SAGAR.
PETITIONERS ADVOCATE/ PROFESSIONAL	P. PRASHANTH
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22nd JULY 2024

ORDER

CP(IBC)/24/KOB/2024

Learned Counsel, Mr. P Prasanth appears on behalf of the Petitioner through virtual mode. Learned representing Counsel, Mr. Noel Shaji appears through virtual mode and seeks time to file Vakalathnama and reply affidavit on behalf of the Respondent. Request acceded to. Let the same be done within a period of 2 weeks from today. Copy of the reply affidavit shall be served on the Counsel appearing for the Petitioner.

List this matter on **09.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**